

► **National Law University** ...  
**and Judicial Academy Model**  
**United Nations**

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The Vice Chancellor Professor Dr. J. S. Patil apparently is my neighbour and he is the most disgusting person ever. He opens his pants and shows his genitals to women of my family, this happened numerous times but my mom out of shame didn't mention it to any of us. But today he has crossed the limits and showed his genitals again to my younger sister. These kind of people are the rapists that are still roaming free even he has Dr. degree his education level is zero. He needs to be terminated from his job immediately. Such a pathetic person.



To  
The Chairperson  
Assam State Commission for Women  
Guwahati—781028, Assam

Date: 24-7-2020

Sub: Prayer for intervention

Respected Madam,

The alumni of our University brought it to our notice that a post has been made by a person named Aman B on the Facebook page of National Law University and Judicial Academy Model United Nations imputing allegations of sexual misconduct committed against the said persons' mother and younger sister by the Vice Chancellor of our University, Prof. Dr. J.S. Patil.

On 21<sup>st</sup> July 2020 we approached the Registrar of our University, Mr. Miftahuddin Ahmed ACS and requested him to take necessary action to safeguard the interest of the University as irrespective of its credibility and veracity, it is detrimental to the interest and reputation of the University. The Registrar asked for our suggestion as to what step should be taken and we suggested that the truth needs to come out for which police investigation is imperative and that he should file an FIR bringing the matter to the notice of the police authorities, to which he agreed and requested us to assist him in drafting the FIR.

On 22<sup>nd</sup> July 2020 when we went to provide him with a draft as requested by him, the Registrar informed us that he has apprised the Hon'ble Chancellor of the University and that he will file the FIR after receiving permission and instruction from the Hon'ble Chancellor. However, he went on to impute that members of the faculty, administration and students are conspiring against the Vice-Chancellor. This false and unfounded accusation disappointed us when all we sought for was safeguarding the interest of the University. We feel threatened, insecure and cornered by such unfounded allegations on the part of the Registrar Mr. Miftahuddin Ahmed.

As per the news item in Prag News an FIR has been registered under sections 354A/294/509 of Indian Penal Code 1860 against — the Vice Chancellor of our University, Prof. Dr. J.S. Patil.

Please find attached herewith a picture of the said post made on Facebook and photocopy of the news item in Prag News.

This is to bring the entire matter to your kind attention for your kind perusal and we the undersigned appeal for your intervention in the matter as we are distressed and mortified by the imputation made against us by the Registrar of our University.

Yours sincerely,

Concerned Faculty Members and Administrative Staff member  
National Law University and Judicial Academy, Assam



Adv. ANJANAV KUMAR GOGOI  
B.A, LL.B, LL.M  
Advocate, Gauhati High Court

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To,  
THE OFFICER – INCHARGE  
North GUWAHATI POLICE STATION  
GUWAHATI, ASSAM.

**Date: 24th July, 2020**

**Sub : FIR**

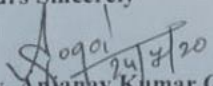
Respected Sir,

I would like to bring to your kind notice that, a news had been aired on many news channels including "Pratidin Time" and many social media pages yesterday about the alleged act of the Vice-chancellor of NLUJA, Assam. A serious allegation has been raised by the neighbours of Prof. (Dr.) J.S Patil that he has shown his genital organs to many of his female neighbours whenever he gets a chance. The allegation itself is an embarrassing topic to talk about as it is directly related to the University i.e National Law University and Judicial Academy, Assam. Sir being a former student and also the alumni from the founder batch of the University, I sincerely appeal you to investigate the matter immediately and find out the real fact behind the story as aired. It has directly harmed and deteriorated the reputation of the prestigious University. Strictest action should be taken against the person, whosoever is found guilty. If such allegation is found fake or made with a hidden motive, than all such persons behind the act should be also booked and put behind the bars.

I shall ever remain grateful to you if you consider my request as utmost important and do the needful immediately.

Thanking You

Yours Sincerely

  
Adv. Anjanav Kumar Gogoi  
Ex. Student NLU, Assam (Batch : 2016)  
CHAIRMAN, Legal and Research Cell, APYC  
Guwahati, Assam

  
Incharge  
North Guwahati Out P  
Station Guwahati